

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
AB. No. 20 of 2014

22.08.2014

Mr. P.K. Borah, learned counsel for the petitioner is not present.

Mr. N.D. Chullai, learned Sr. GA submits that the Superintendent of Police, East Khasi Hills, Shillong has filed the affidavit.

The learned Sr. counsel, Mr. H.S. Thangkhiew submits that he needs sometime to file the affidavit on behalf of Jaintia Hills Autonomous District Council.

Similarly, Mr. S. Dey, learned counsel also submits that he needs time to file the affidavit on behalf of Garo Hills Autonomous District Council.

Ms. P.S. Nongbri, learned counsel also submits the same.

Petitioners' counsel is directed to be present on the next date fixed without fail.

Registry is directed to inform the learned counsel accordingly.

List this matter after 2(two) weeks.

**JUDGE**

*D. Nary*

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
BA. No. 27 of 2014

22.08.2014

Ms. A.K. Sangma, learned counsel appeared for and on behalf of the petitioner requested that the matter may be taken up on Monday i.e. 25.08.2014.

The learned State counsel, Mr. J.M. Thangkhiew is present.

From record it appears that the case record has already been received from the learned Sessions Judge, Nongpoh.

Accordingly, list this matter on **25.08.2014**.

**JUDGE**

*D. Nary*

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
CRL.A. No. 1 of 2014

22.08.2014

Ms. P. Kharkongor, learned counsel for the appellant is present.

Mrs. T. Yangi, learned counsel for the respondents is not present.

Since paper book is already ready, post the matter for final hearing after 2(two) weeks.

**JUDGE**

*D. Nary*

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
WP(C) No. 72 of 2013

22.08.2014

Mr. S. Deka, learned counsel appeared for and on behalf of the petitioner and prays that the matter may be adjourned as the leading counsel; Mr. H.G. Baruah could not come due to the sickness of his wife.

Mr. S.C. Shyam, learned Sr. counsel for the respondents is not present.

List this matter after 2(two) weeks.

**JUDGE**

*D. Nary*